

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORIGINAL APPLICATION NO. 291/00546/2016

DATE OF ORDER: 19.07.2016

CORAM

**HON'BLE MRS. JASMINE AHMED, JUDICIAL MEMBER
HON'BLE MS. MEENAKSHI HOOJA, ADMINISTRATIVE MEMBER**

Lokesh Kumar Gupta S/o Shri R.A. Gupta, aged around 43 years, R/o C-206, Nirman Nagar, Kings Road, Jaipur and presently working as Additional General Manager (Rural and Planning), O/o PGMTD, BSNL, Jaipur, Group A service.

....Applicant
Mr. Amit Mathur, counsel for applicant.

VERSUS

1. The Union of India through Secretary, Ministry of Telecommunication, New Delhi.
2. Bharat Sanchar Nigam Limited through its Chairman and Managing Director, Corporate Office, Bharat Sanchar Bhawan, Harish Chandra Mathur Lane, Jan Path, New Delhi – 110001.
3. Chief General Manager, Sardar Patel Marg, Bharat Sanchar Nigam Limited Jaipur – 302008.

....Respondents

ORDER

(Per MRS. JASMINE AHMED, JUDICIAL MEMBER)

Heard. It is the contention of the counsel for the applicant that after inception of BSNL, the applicant, who has been taken as BSNL employee, is not getting the benefits what he would have got if would have been in DoT and in this regard he has made representations on 30th December, 2013 and 17th August, 2015 but till date no decision has been taken on his representations by the respondents. Counsel for the applicant states that at this stage he will be happy and satisfied if a direction is given by this

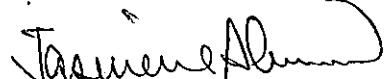
Jasmine Ahmed

Tribunal to the respondents to decide his pending representations within a stipulated time frame.

2. Accordingly, the respondents are directed to decide the pending representations of the applicant dated 30.12.2013 & 17.08.2015 (Annexure A/1) by passing a speaking and detailed order within three months from the date of receipt of a certified copy of this order. It is made clear that we have not commented on the merits of the case.

3. With the above said directions, the Original Application is disposed of. No order as to costs.


(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER


(MRS. JASMINE AHMED)
JUDICIAL MEMBER

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